

the representatives of workers right from fourth class to the board level should be held. The newly formed Government has expressed its concern for the workers in its manifesto and even in the presidential address. But we have observed during the last few days, specially from the industrial policy of Government, that the Government is distancing itself from workers and is working against workers' interests. So we are doubtful about the Governments intention. Therefore, we want to know what the Government is doing in this regard? Mr. Speaker, Sir, the Government need not introduce a new bill in this regard. The Bill has already been introduced. If you want to add something in workers' interest, please add it, otherwise it will be a case of justice delayed is justice denied. The country achieved independence 44 years ago. If you had worked in the direction of workers' participation in management just after the independence, I think industries would not have been in such a bad condition. When a bill is already pending in the other house and the Government is also declaring itself a well wisher of the workers, I want to know, as to why does Government not get this bill passed which was introduced by us. Why is Government adopting an insensitive attitude towards workers? Is the Government serious about it? Does Government want to implement it or not? If Government intends to implement it, in how many days this bill will be passed and enforced? I hope that the Government will certainly react to it.

[English]

SHRI BASU DEB ACHARIA : This is very important.

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI RANGARAJAN KUMARAMANGALAM): He is raising it on the last day of the Session.

SHRI RAM VILAS PASWAN: You correct him. I am not raising it for the first time.

MR. SPEAKER: Probably you might

have waited until the last day to see whether the Bill is being introduced.

SHRI SOMNATH CHATTERJEE: Does the Government think of it only when the hon. Member raised it?

SHRI RANGARAJAN KUMARAMANGALAM: This labour participation in management is not an issue which belongs to any single party. It is a matter on which all the parties in the House have unanimously agreed upon and we have come to a unanimous conclusion. The Government is committed to ensure that labour participation in management is implemented and the honorable former Labour Minister Shri Ram Vilas Paswan is also aware of the problems that arose when the Bill was there in the Rjaya Sabha and why it could not immediately be brought to Lok Sabha and Passed. I am sure that during this inter-session we would sit down with all the parties and finally up all the loose ends and I hope that in the next session we should be able to pass it.

One more matter I would like to react to. There is an unnecessary amount of repetition in the matter of Bofors. Earlier I had gone on record to say that the Government is committed to ensure that justice is done in the matter of Bofors and speedily done. After having said it, I do not understand why Members of the Opposition, especially senior Members, are raising it over and over again and every time trying to somehow or the other score a point. It is not correct; it is all unnecessary.

SHRI RABI RAY: The reasons are obvious.

SHRI RANGARAJAN KUMARAMANGALAM: There are no reasons except political.

[Translation]

SHRI SHIV SHARAN VERMA (Machhlishahar): Mr. Speaker, Sir, my parliamentary constituency Macchhlishahar, Jaunpur, U.P. is surrounded by the big rivers as Gomati, Pili river, Sai river, Basuhi

river and Bakulahi river etc. South-West part of Virapur Pratapgarh assembly constituency in my area is surrounded by the devastating ponds such as Umrantal, Chanwatal, ramapurtal, Bhawanigarhtal, Kahla Bhujaini, Khakhapur, Kamasin and Lapkah (Sekhupur) etc. all the Kharif crops have been ruined by the flood. The western part of Dhirapur area is badly affected by Bakulahi river.

Northern part of Patti Virapur Pratapgarh assembly constituency are affected by the devastating floods in Patti nala, Sai river, Basuhi river, Sarsi Tal, and Daudpur lake. Hundreds of villages of Gashwara assembly constituency and Machhalishahar, Jaunpur are affected by the floods in Sai river and Basuhi river. Hundreds of villages of block Khurham, Batlapur are badly affected by the floods of Gomati and Pill rivers and are submerged in the waters. All kharif crops have been ruined. Men and animals are on the verge of starvation. The proper drainage system has so far not been made in respect of Umaran Drain, of Dumdum Tal, Sultanpur drain of Chanva Jal and in respect of other drains. These drains are required to be widened by 3 feet and also deepened by 3 feet with a view to utilise the full capacity of these drains.

I have informed concerned district collectors and high officials of Jaunpur and Pratapgarh districts of U.P. Government. But no effective step has so far been taken. Farmers and animals have reached the verge of starvation as Kharif crop has totally been destroyed. The bridge has not been constructed at Weralcharchat on Sai river which is one of the small river of the area. I have written 28 letters to the Chief Minister of U.P. in this regard. He has not taken these letters seriously. I request that Central Government should take proper step soon in the matter.

[English]

MR. SPEAKER: You please sit down.

SHRI YAIMA SINGH YUMNAM (Inner Manipur): The people of Manipur have been

suffering due to acute shortage of foodgrains, that is, rice. There is scarcity of rice in the State. Particularly the people in the hilly areas of Manipur are suffering because the foodgrains are not reaching there. That is because about 10,000 metric tonnes of rice is held up by the Food Corporation of India. Is it not sent on account of any political considerations? That is why I am raising it here. It is a very serious matter. I had tried to raise it yesterday also.

I have a copy of the letter written by our Minister to the hon. Prime Minister stating that if it is for political considerations the people will suffer extremely.

MR. SPEAKER: Rice should be sent there. That is what you want to say.

SHRI YAIMA SINGH YUMNAM: Sir, the Government of Manipur has paid Rs. 3,70,00,000 to the F.C.I. bearing an interest at 16 per cent. Now, for the last four months, since June, we have not been getting the foodstuff.

MR. SPEAKER: Now Papers to be laid on the Table.

13.10 hrs.

PAPERS LAID ON THE TABLE

Review on the Working of and Annual Report of National Power Transmission Corporation Limited, New Delhi for 1989-90

[English]

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): I beg to lay on the Table a copy each of papers (Hindi and English versions) under sub-section (1) of the following section 619A of the Companies Act, 1956 :-